

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, CAMP AT NAGPUR.

②
O.A.852/92.

Shri R.K. Acharya,
Plot No.74, Layout No.7,
Ujwal Nagar, Wardha Road,
NAGPUR - 440 025.

.. Applicant.

Vs.

1. Union of India,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi - 110 001
through its Secretary.
2. The Post Master General,
Nagpur - 440 010.
3. The Director Accounts (Postal),
Nagpur - 440 001. .. Respondents.

Coram : Hon.'ble Shri Justice M.S. Deshpande, Vice Chairman.
(Hon'ble Shri M.Y. Priolkar, Member (A)).

Appearances:

Applicant in person.

Shri Ramesh Darda, Counsel
for the Respondents.

ORAL JUDGMENT:

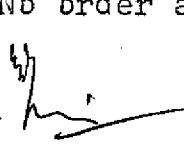
Dated : 15.3.1993.

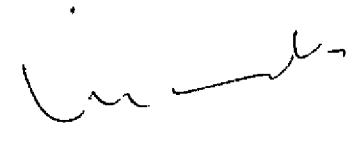
¶ Per: Hon.Shri Justice M.S. Deshpande, Vice Chairman ¶

Heard applicant in person. Shri Ramesh Darda,
Counsel for the respondents.

2. In view of the order passed in O.A.Nos.881/92,
630/92 and 882/92, the Rule is made absolute in terms of
prayer 9(1) of the application. The applicant would be
entitled for stepping up of pay to make it equal to the
pay of the junior Shri C.B. Deshmukh from the date of his
promotion to Junior Accounts Officer with effect from
28.10.1980 at Rs.640/- per month.

No order as to the costs.


(M.Y. PRIOLKAR)
MEMBER (A).


(M.S. DESHPANDE)
VICE CHAIRMAN.

H.